

S.L. No. 52

X



BEFORE THE NATIONAL GREEN TRIBUNAL

EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO. 104/2023/EZ

In The Matter of:

Subhas Dutta

... Applicant

Versus

State of West Bengal & Ors.

.....Respondents

SUPPLEMENATRY AFFIDAVIT ON BEHALF OF THE RESPONDENT NUMBER 11,
M/S KISHORI MOHAN DUTTA & BROS. (DUTTA CABIN).

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05 MAR 2025

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25.02.2025, postal receipt and article track report showing delivery of the letter as written by this respondent to the Officer-on-Special Duty, West Bengal Pollution Control Board is annexed herewith		
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Filed by

Malabika Roy De

MALABIKA ROY DE

Advocate

For The Applicant

Email: mrdey@rediffmail.com

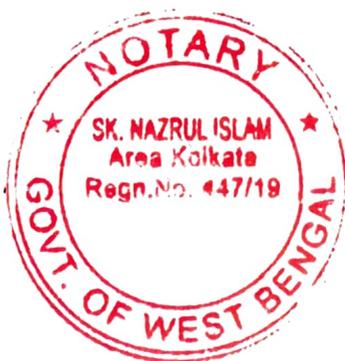
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SUPPLEMENATRY AFFIDAVIT ON BEHALF OF THE RESPONDENT NUMBER 11,
M/S KISHORI MOHAN DUTTA & BROS. (DUTTA CABIN).

I, Smt Souribibha Dutta, W/o Late Anjan Dutta, aged about 57 years, by faith-
Hindu, by occupation- business and residing at 69/11, Barui Para Lane, P.O –
Alambazar, P.S- Baranagar (presently- Dakshineswar), District: North (24)
Parganas, Kolkata: 700035, do hereby solemnly affirm and state as follows :-

1. That the deponent is one of the Partner's of the M/S KISHORI MOHAN DUTTA & BROS. (DUTTA CABIN) and in the said capacity she is filing the

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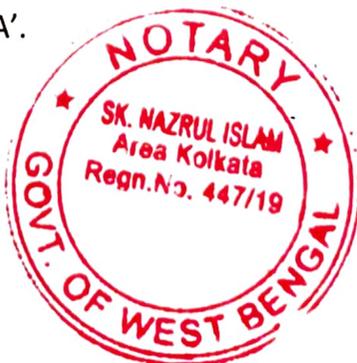
instant counter affidavit and has been duly authorized by the other Partners to file the counter affidavit.

2. That the hotel of this respondent is running the hotel having the following statutory permissions and the same have been stated in the earlier in the counter affidavit filed by this respondent.
3. That this respondent along with other hotels has received a direction issued by the Officer-on-Special Duty, West Bengal Pollution Control Board dated 10.02.2025 interalia directing:-

"1. That, the entire solid Waste from the area including generated from the hotel units should be taken by the HMC conservancy department so that it is not dumped on the river bank.

2. That the Authorized hotels/Eateries may explore the possibility of availing the Effluent Treatment Plant of the Railway Authority for treatment if the process effluent generated from the units and necessary charges in this regard may be paid by them to the Railway Authority."

Photocopy of the letter dated 10.02.2025 issued by the Officer-on-Special Duty, West Bengal Pollution Control Board is annexed herewith and marked with the letter 'A'.



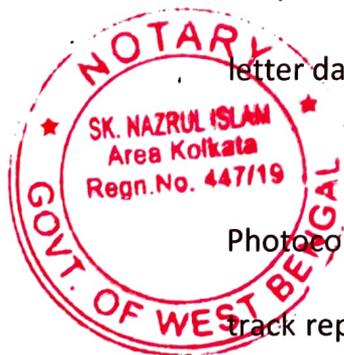
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4. That subsequent to the said letter this respondent has vide letters dated 17.02.2025 informed the Municipal Commissioner, Howrah Municipal Corporation and the Divisional Railway Manager, Eastern Railway, Howrah regarding the directions issued by the Officer-on-Special Duty, West Bengal Pollution Control Board through speed post indicating that this respondent is willing to comply the same subject to cooperation from the concerned authorities.

Photocopies of the letter dated 17.02.2025, postal receipts and article track reports showing delivery of the letters are collectively annexed herewith and marked with the letter 'B'.

5. That subsequently this respondent has also informed the Officer-on-Special Duty, West Bengal Pollution Control Board about communication of the letters to Municipal Commissioner, Howrah Municipal Corporation and the Divisional Railway Manager, Eastern Railway vide letter dated 25.02.2025.

Photocopy of the letter dated 25.02.2025, postal receipt and article track report showing delivery of the letter as written by this respondent



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to the Officer-on-Special Duty, West Bengal Pollution Control Board is annexed herewith and marked with the letter 'C'.

6. That this respondent has high regards to the Order/Orders passed by this Hon'ble Tribunal. and also undertakes to comply with any Order/direction as may be passed by the Hon'ble Tribunal.

Identified by me

Malabika Roy Dey
Advocate

Sourabha Dutta
Deponent



Solemnly Affirmed and
Declared before me U/S 139
CPC, U/S 297 (C) CRPC

SK. Nazrul Islam
Notary
Notary, Govt. of W.B.
Regn. No. 447/19
City Civil Court, Kolkata

05 MAR 2025



VERIFICATION:

I, the deponent as within named do hereby verify and declare that the statements made in the aforesaid paragraphs are true and correct to the best of my knowledge and information and I believe that nothing material has been concealed there from.

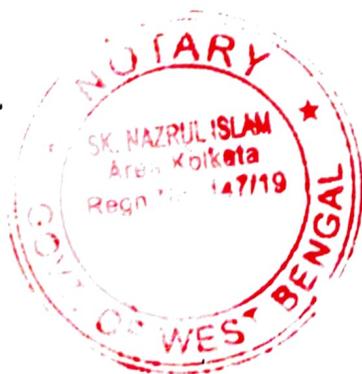
Verified at Kolkata on the ^{5th} Day of March, 2025. *1st Adv*

Identified by me

Malabika Ray Dey

Advocate

Sowrikishu Dutta
Deponent





LIFE
Lifestyle for
Environment

Annexure - A 8
WEST BENGAL POLLUTION CONTROL BOARD

(Department of Environment, Government of West Bengal)
Paribesh Bhawan, 10A, Block - LA, Sector III, Bidhannagar

Kolkata - 700 106, Ph. No.: 2202-3097/3096

Website: www.wbpcb.gov.in, Email: net.wbpcb-wb@bangla.gov.in

726

Memo No.

-1M-11/2009 (Part-XII)

Date: /02/2025

DIRECTION

WHEREAS, in connection with the order of Hon'ble National Green Tribunal (NGT), Eastern Zone Bench, Kolkata in the matter of Original Application No. 104/2023/EZ, the area in the vicinity of Howrah Railway Station was inspected by the **West Bengal Pollution Control Board** (hereinafter referred to as the State Board) official on 25.09.2024 and the following observations were made by the inspecting official during inspection:-

- The hotels/eateries (hereinafter referred to as the units) are situated in the area in front of the Howrah Railway Station Complex on the bank of river Hooghly.
- There are 14 nos. of hotels/eateries situated in the area of which 03 nos. (Abhishek Hotel Restaurant, Sai Ganga Hindu Hotel and Jay Bijay Hindu Hotel) have obtained 'Consent to Operate' of WBPCB from DIC, Howrah under 'Green' category. As per record, previously 16 nos. of hotels/eateries were in operation. During inspection it was observed that 02 nos. hotels/eateries (Namely Hotel of Smt. Sami Das located at in front of P.O. RMS, Platform Inspector WB Division and Om Jay Ma Tara Tea & Tiffin Centre located at 1/A, Rishi Bankim Chandra Road, Howrah-711101) out of 16 nos. of hotels/eateries have been closed permanently.
- On enquiry with the unit representative, it was learnt during inspection that most of the hotels/eateries have been operating in the said area since long time
- As reported, the water requirement for cooking/washing of vegetables etc. and cleaning of utensils, domestic use of hotel staff and others is met from river Hooghly or supply from Hooghly Nadi Jalpath Paribahan Samabay Samity (HNJPSS). The following hotels/eateries namely (1) Anna Hotel (earlier name S. Sundar Tewar) located at 4/5, Rishi Bankim Chandra Road, Howrah 711101, (2) Howrah Station Porters Welfare Association (earlier name Joy Maa Tara Hotel) located at 4/5, Rishi Bankim Chandra Road, Howrah - 711101 and (3) Howrah Station Porters Welfare Association (earlier name Tara Maa Hotel) located at 4/3, Rishi Bankim Chandra Road, Howrah - 711101 have installed effluent treatment plant (ETP) for treatment of process effluent. 07 (seven) nos. hotels/eateries have laid collecting and common pipe for discharging process effluent to a common pit leading to drain. 03 (three) nos. hotels/eateries directly discharge process effluent to river Hooghly without any treatment. For remaining 01 (namely Royal Rail Hospitality located at on Railway Land Howrah New Complex, Babu Udyan), process effluent is discharged to a common ETP with Howrah Railway. Drinking water for customers of hotels/eateries are procured in large jars from outside as observed.
- All the hotels/eateries are carried out cooking and serving of food within their premises. Cooking is done using either coal fired or LPG fired oven which are mostly provided with fume extraction/exhaust system.
- Solid waste generated from the hotels/eateries is disposed of through HMC conservancy as reported.
- Hotel run by Howrah Station Porters' Welfare Association (presently known as New Tara Ma Hotel) is located at 4/3, Rishi Bankim Chandra Road, Howrah near Mother Dairy/ACP office (North Division) was found operating with bamboo structure and tin shed. Some of the Hotels have encroached the river bank and constructed bamboo structures.
- During inspection, units reported that they have taken the hotel/eatery premise on rent basis from Kolkata Port Trust.

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AND WHEREAS, the following 14 nos. hotels/eateries were called for a hearing on 12.11.2024 at the head office of the State Board:-

1. M/s. Royal Rail Hospitality (On Railway Land), Howrah New Complex, Bapu Udyan, P.S.-Golabari, Dist- Howrah, Pin-711101
2. M/s. Eating House (earlier name Ganapati Bhojanaloya), 4/5, Rishi Bankim Chandra Road, P.S.-Golabari, Dist- Howrah, Pin-711101
3. M/s. Anna Hotel (earlier name S. Sundar Tewar), 4/5, Rishi Bankim Chandra Road, P.S.-Golabari Dist- Howrah, Pin-711101
4. M/s. Howrah Station Porters Welfare Association (earlier name Joy Maa Tara Hotel), 4/5, Rishi Bankim Chandra Road, P.S.- Golabari, Dist- Howrah, Pin-711101
5. M/s. Howrah Station Porters Welfare Association (earlier name Tara Maa Hotel), 4/3, Rishi Bankim Chandra Road P.S.- Golabari, Dist- Howrah, Pin-711101
6. M/s. Kishori Mohan Dutta & Bros (Dutta Cabin), 4/3, Rishi Bankim Chandra Road, P.S.-Golabari, Dist- Howrah, Pin-711101
7. M/s. Dilip Hindu Hotel, 4/3, Rishi Bankim Chandra Road, P.S.- Golabari, Dist- Howrah, Pin-711101
8. M/s. Rajesh Hindu Hotel, 1, Rishi Bankim Chandra Road, P.S.- Golabari, Dist- Howrah, Pin-711101
9. M/s. Gupta Hotel, 4/5, Rishi Bankim Chandra Road, P.S.- Golabari, Dist- Howrah, Pin-711101
10. M/s. Abhishek Hotel Restaurant, 4/3, Rishi Bankim Chandra Road, P.S.- Golabari, Dist- Howrah, Pin-711101
11. M/s. Islamia Hotel, 4/3, Rishi Bankim Chandra Road, P.S.- Golabari, Dist- Howrah, Pin-711101
12. M/s. Sai Ganga Hindu Hotel, 1/7B, Rishi Bankim Chandra Road, P.S.- Golabari, Dist- Howrah, Pin-711101
13. M/s. Durga Mukesh Hindu Hotel, 1/7B, Rishi Bankim Chandra Road, P.S.- Golabari, Dist- Howrah, Pin-711101
14. M/s. Jay Bijay Hindu Hotel, at 1/7B, Rishi Bankim Chandra Road, P.S.- Golabari, Dist- Howrah, Pin-711101

AND WHEREAS, the representatives on behalf of the above mentioned 14 nos. hotels/eateries were present in the hearing. During the course of hearing representatives of above mentioned hotels were directed to submit the following documents within 7(seven) days from the date of hearing:-

1. Copy of Consent to Establish/Consent to Operate of the State Board;
2. Copy of valid Trade License in the name of the company/establishment;
3. Copy of permission of Kolkata Port Trust (rent receipt/lease agreement);
4. Copy of electricity bill in the name of company/proprietor;
5. Copy of documents regarding existence of effluent treatment plant.

AND WHEREAS, M/s. Royal Rail Hospitality (On Railway Land), Howrah New Complex, Bapu Udyan, P.S.- Golabari, Dist- Howrah, Pin-711101 did not submit any documents till date. The above mentioned 13 nos. hotels/eateries submitted the following documents:-

1. M/s. Eating House (earlier name Ganapati Bhojanaloya), 4/5, Rishi Bankim Chandra Road, P.S.-Golabari, Dist- Howrah, Pin-711101 submitted copies of application for Consent to Establish dated 26.09.2023, Trade License of Howrah Municipal Corporation valid upto 31.03.2023, Tenancy agreement dated 16.01.2024, electricity bill dated 12.09.2024 in the name of Shri Kishore Jaiswal etc.
2. M/s. Anna Hotel (earlier name S. Sundar Tewar), 4/5, Rishi Bankim Chandra Road, P.S.-Golabari Dist- Howrah, Pin-711101 submitted copies of Consent to Establish issued by the DIC, Howrah on 27.02.2023, application for Consent to Operate on 07.01.2024, Trade License of Howrah

Municipal Corporation valid upto 31.03.2023, rent receipt for February,2023 and August-September,2024 of Hooghly Nadi Jalapath Paribahan Samabay Samity Ltd., electricity bill for the month of April, 2023, documents regarding installation of ETP etc.

3. M/s. Howrah Station Porters Welfare Association (earlier name Joy Maa Tara Hotel), 4/5, Rishi Bankim Chandra Road, P.S.- Golabari, Dist- Howrah, Pin-711101 submitted copies of application for Consent to Establish dated 21.02.2023, Trade License of Howrah Municipal Corporation valid upto 31.03.2024, electricity bill for the month of September,2023, documents regarding installation of ETP etc.
4. M/s. Howrah Station Porters Welfare Association (earlier name Tara Maa Hotel), 4/3, Rishi Bankim Chandra Road P.S.- Golabari, Dist- Howrah, Pin-711101 submitted copies of application for Consent to Establish dated 04.10.2023, Trade License of Howrah Municipal Corporation valid upto 31.03.2024, electricity bill for the month of October,2024, documents regarding installation of ETP etc.
5. M/s. Kishori Mohan Dutta & Bros (Dutta Cabin), 4/3, Rishi Bankim Chandra Road, P.S.- Golabari, Dist- Howrah, Pin-711101 submitted copies of Consent to Establish issued by the DIC, Howrah on 01.11.2019, application for Consent to Operate on 27.10.2024, Trade License of Howrah Municipal Corporation and applied for renewal of Trade License of Howrah Municipal Corporation dated 15.07.2024, Notarized partnership deed, rent bills of Kolkata Port Trust, electricity bill dated 14.10.2024 etc.
6. M/s. Dilip Hindu Hotel, 4/3, Rishi Bankim Chandra Road, P.S.- Golabari, Dist- Howrah, Pin-711101 submitted copies of Consent to Establish issued by the DIC, Howrah on 01.11.2019, applied for Trade License of Howrah Municipal Corporation dated 14.05.2024, electricity bill dated 19.09.2020 etc.
7. M/s. Rajesh Hindu Hotel, 1, Rishi Bankim Chandra Road, P.S.- Golabari, Dist- Howrah, Pin-711101 submitted copies of Consent to Establish issued by the DIC, Howrah on 01.11.2019, Trade License of Howrah Municipal Corporation valid upto 31.03.2024 and applied renewal of the same on 14.11.2024.
8. M/s. Gupta Hotel, 4/5, Rishi Bankim Chandra Road, P.S.- Golabari, Dist- Howrah, Pin-711101 submitted copies of Trade License of Howrah Municipal Corporation valid upto 31.03.2022, rent receipt dated 16.06.2022 of Hooghly Nadi Jalapath Paribahan Samabay Samity Ltd. etc.
9. M/s. Abhishek Hotel Restaurant, 4/3, Rishi Bankim Chandra Road, P.S.- Golabari, Dist- Howrah, Pin-711101 submitted copies of Consent to Operate issued by the DIC, Howrah valid upto 31.07.2026, Trade License of Howrah Municipal Corporation valid upto 31.03.2024 and applied for renewal of the same on 12.11.2024, rent receipts of Kolkata Port Trust, electricity bill for the month of February,2024 etc.
10. M/s. Islamia Hotel, 4/3, Rishi Bankim Chandra Road, P.S.- Golabari, Dist- Howrah, Pin-711101 submitted copies of Consent to Establish issued by the DIC, Howrah on 01.11.2019, Trade License of Howrah Municipal Corporation valid upto 31.03.2007 and applied for the same, payment of rent receipt dated 24.10.2024 against tenancy in the name of Janab Abdul Hossain & Md. Shabbir Khan, electricity bill for the month of June,2024 etc.
11. M/s. Sai Ganga Hindu Hotel, 1/7B, Rishi Bankim Chandra Road, P.S.- Golabari, Dist- Howrah, Pin-711101 submitted copies of Consent to Operate issued by the DIC, Howrah valid upto 31.01.2026, Trade License of Howrah Municipal Corporation valid upto 31.03.2024 and applied

for renewal of the same on 12.11.2024, License fees/rents of Kolkata Port Trust, electricity bill for the month of February, 2024 etc.

12. M/s. Durga Mukesh Hindu Hotel, 1/7B, Rishi Bankim Chandra Road, P.S.- Golabari, Dist.- Howrah, Pin-711101 submitted copies of Consent to Establish issued by the DIC, Howrah on 17.10.2019, Trade License of Howrah Municipal Corporation valid upto 31.03.2007, recent application dated 16.11.2024 for renewal of the same, electricity bill for the month of September, 2024 etc.

13. M/s. Jay Bijay Hindu Hotel, at 1/7B, Rishi Bankim Chandra Road, P.S.- Golabari, Dist- Howrah, Pin-711101 submitted copies of Consent to Operate issued by DIC, Howrah valid upto 31.07.2026, Trade License of Howrah Municipal Corporation valid upto 31.03.2024 and the unit has applied for renewal of Trade License on 12.11.2024, electricity bill dated 15.05.2024 etc.

NOW THEREFORE, considering the above, 14 nos. hotels/eateries as mentioned above located at the area in the vicinity of Howrah Railway Station are hereby directed as follows:-

1. **That**, the entire solid waste from the area including generated from the hotel units should be taken by the HMC conservancy department so that it is not dumped on the river bank.
2. **That**, the authorized hotels/eateries may explore the possibility of availing the Effluent Treatment Plant of the Railway Authority for treatment of the process effluent generated from the units and necessary charges in this regard may be paid by them to the Railway Authority.

The Environmental Engineer & In-charge, Howrah Regional Office of the State Board is requested to oversee the compliance of Board's direction.

This direction is issued in exercise of the powers conferred under the provision of Section 33A of Water (Prevention & Control of Pollution) Act, 1974, Section 31A of Air (Prevention & Control of Pollution) Act, 1981, the Environment (Protection) Act, 1986 and Rules made thereunder after being approved by the Competent Authority.

By Order,

Sd/-

**Officer-on-Special Duty
(Operation & Execution)**

West Bengal Pollution Control Board

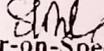
Memo No. 10605 (2)-1M-11/2009 (Part-XII)

Date: 10/02/2025

Copy forwarded for information and necessary action to:-

1. M/s. Royal Rail Hospitality (On Railway Land), Howrah New Complex, Babu Udyan, P.S.- Golabari, Dist- Howrah, Pin-711101
2. M/s. Eating House (earlier name Ganapati Bhojanalaya), 4/5, Rishi Bankim Chandra Road, P.S.- Golabari, Dist- Howrah, Pin-711101
3. M/s. Anna Hotel (earlier name S. Sundar Tewar), 4/5, Rishi Bankim Chandra Road, P.S.- Golabari Dist- Howrah, Pin-711101
4. M/s. Howrah Station Porters Welfare Association (earlier name Joy Maa Tara Hotel), 4/5, Rishi Bankim Chandra Road, P.S.- Golabari, Dist- Howrah, Pin-711101
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14. M/s. Jay Bijay Hindu Hotel, at 1/7B, Rishi Bankim Chandra Road, P.S.- Golabari, Dist- Howrah, Pin-711101
15. The Sr. Divisional Mechanical Engineer (Environment & Housekeeping Manager and FRT) / Howrah, Eastern Railway, Howrah Station, Howrah, Pin-711101
16. The Chief Engineer, Planning & EIM Cell, WBPCB
17. The Senior Law Officer, WBPCB
18. The Special Law Officer (NGT), WBPCB
19. The Environmental Engineer & In charge, Howrah Regional Office, WBPCB
20. T.A. to the Member Secretary, WBPCB
21. P.A. to the Chairman, WBPCB
22. Technical Cell, WBPCB for updating the website
23. Environment Officer- Communication, WBPCB – for circulation through float file
24. Guard file of O & E Cell


 Officer-on-Special Duty
 (Operation & Execution)
 West Bengal Pollution Control Board

Date: 17.02.2025

To,
The Municipal Commissioner,
Howrah Municipal Corporation,
4, Mahatma Gandhi Road,
Howrah -711101.

Sir,

I, Souribibha Dutta, W/o late Anjan Kumar Dutta, being partner of M/s. Kishori Mohan Dutta & Bros (Dutta Cabin) situated at 4/3 Rishi Bankim Chandra Road, P.S- Golabari, Howrah - 711101, take this opportunity to inform you as below.

That myself along with certain other hotels were called for a hearing on 12.11.2024 at the Head office of the West Bengal Pollution Control Board and I on behalf of my unit submitted certain documents which included statutory permissions/Licenses.

Subsequently Direction was issued by the Officer-on-Special Duty (Operation & Execution) West Bengal Pollution Control Board dated 10.02.2025.

There were two specific Directions given by the WBPCB,

"1. That, the entire solid Waste from the area including generated from the hotel units should be taken by the HMC conservancy department so that it is not dumped on the river bank.

2. That the Authorized hotels/Eateries may explore the possibility of availing the Effluent Treatment Plant of the Railway Authority for treatment if the process effluent generated from the units and necessary charges in this regard may be paid by them to the Railway Authority."

Now in this connection I would humbly request your esteemed office, more particularly the Conservancy Department to kindly look into point number 1 regarding solid waste management at Rishi Bankim Chandra Road as per the Direction issued by the West Bengal Pollution Control Board.

Enclosed kindly find photocopy of the Direction Dated 10.02.2025 passed by the Officer-on-Special Duty (Operation & Execution) West Bengal Pollution Control Board for your kind perusal and consideration.

Thanking You,

Yours Faithfully

Souribibha Dutta
(mi) 7980990983



Date: 17.02.2025

To
The Divisional Railway Manager,
Eastern Railway,
Howrah Railway Station, Howrah,
Howrah -711101.

Sir,

I, Souribibha Dutta, W/o late Anjan Kumar Dutta, being partner of M/s. Kishori Mohan Dutta & Bros (Dutta Cabin) situated at 4/3 Rishi Bankim Chandra Road, P.S- Golabari, Howrah - 711101, take this opportunity to inform you as below.

That myself along with certain other hotels were called for a hearing on 12.11.2024 at the Head office of the West Bengal Pollution Control Board and I on behalf of my unit submitted certain documents which included statutory permissions/Licenses.

Subsequently Direction was issued by the Officer-on-Special Duty (Operation & Execution) West Bengal Pollution Control Board dated 10.02.2025.

There were two specific Directions given by the WBPCB,

“1. That, the entire solid Waste from the area including generated from the hotel units should be taken by the HMC conservancy department so that it is not dumped on the river bank.

2. That the Authorized hotels/Eateries may explore the possibility of availing the Effluent Treatment Plant of the Railway Authority for treatment if the process effluent generated from the units and necessary charges in this regard may be paid by them to the Railway Authority.”

Now in this connection I would humbly request your esteemed office, in this regard to permit us for availing the Effluent Treatment Plant of the Railway Authority for treatment if the process effluent generated from the units and necessary charges in this regard may be paid by us to the Railway Authority, as per the Direction issued by the West Bengal Pollution Control Board.

Souribibha Dutta

15

Enclosed kindly find photocopy of the Direction Dated 10.02.2025 passed by the Officer-on-Special Duty (Operation & Execution) West Bengal Pollution Control Board for your kind perusal and consideration.

Thanking You,

Yours Faithfully

Souribibha Dutta
(m:) 7980990983

X

EW2477540001N INR:198704775	
SP KOLKATA DPO (700001)	
Counter No:13, 17/02/2025, 17:02	
To:THE MUNICIPAL COMMISSIONER HHC	
PIN:711101, Howrah ID	
From:SOURIDISIA ,4/3 R B C ROAD	
Wt:35gms	
Amr:41.30, Tax:6.30, Amt. Paid:41.00 (Cash)	
(Track on www.indiapost.gov.in)	
(Dial 10002666800) (Wear mask - Stay safe)	

EW2477540921N INR:198704775	
SP KOLKATA DPO (700001)	
Counter No:13, 17/02/2025, 17:02	
To:THE D R H, E RLY HOWRAH	
PIN:711101, Howrah ID	
From:SOURIDISIA ,4/3 R B C ROAD	
Wt:35gms	
Amr:41.30, Tax:6.30, Amt. Paid:41.00 (Cash)	
(Track on www.indiapost.gov.in)	
(Dial 10002666800) (Wear mask - Stay safe)	



Sign In

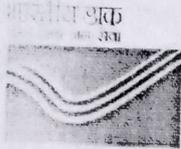
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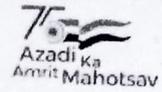
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हिन्दी



India Post



You are here Home>> Track Consignment

Track Consignment

Quick help

* Indicates a required field.

* Consignment Number .

EW247754389IN

Track More

Booked At	Booked On	Destination Pincode	Tariff	Article Type	Delivery Location	Delivery Confirmed On
KOLKATA GPO	17/02/2025 16:53:43	711101	41.30	Inland Speed Post	Howrah HO	18/02/2025 15:19:23

Event Details For : EW247754389IN

Current Status : Item Delivered(Addressee)

Date	Time	Office	Event
18/02/2025	15:19:23	Howrah HO	Item Delivered(Addressee)
18/02/2025	10:10:13	Howrah HO	Out for Delivery
18/02/2025	07:41:23	Howrah HO	Item Received
18/02/2025	04:30:44	Howrah Ground Mail Agent	Item Dispatched
18/02/2025	04:25:04	Howrah Ground Mail Agent	Item Received
18/02/2025	04:20:31	Howrah ICH	Item Dispatched
18/02/2025	01:35:05	Howrah ICH	Item Bagged
17/02/2025	23:43:33	Howrah ICH	Item Received
17/02/2025	23:38:13	Howrah Ground Mail Agent	Item Dispatched
17/02/2025	23:37:24	Howrah Ground Mail Agent	Item Received
17/02/2025	20:04:23	KOLKATA GPO	Item Dispatched
17/02/2025	20:00:14	KOLKATA GPO	Item Bagged
17/02/2025	16:53:43	KOLKATA GPO	Item Booked

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* Consignment Number

EW247754392IN

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Booked At	Booked On	Destination Pincode	Tariff	Article Type	Delivery Location	Delivery Confirmed On
KOLKATA GPO	17/02/2025 16:53:43	711101	41.30	Inland Speed Post	Howrah HO	18/02/2025 15:06:05

Event Details For : EW247754392IN

Current Status : Item Delivered(Addressee)

Date	Time	Office	Event
18/02/2025	15:06:05	Howrah HO	Item Delivered(Addressee)
18/02/2025	10:15:56	Howrah HO	Out for Delivery
18/02/2025	07:41:23	Howrah HO	Item Received
18/02/2025	04:30:44	Howrah Ground Mail Agent	Item Dispatched
18/02/2025	04:25:04	Howrah Ground Mail Agent	Item Received
18/02/2025	04:20:31	Howrah ICH	Item Dispatched
18/02/2025	01:35:05	Howrah ICH	Item Bagged
17/02/2025	23:43:33	Howrah ICH	Item Received
17/02/2025	23:38:13	Howrah Ground Mail Agent	Item Dispatched
17/02/2025	23:37:24	Howrah Ground Mail Agent	Item Received
17/02/2025	20:04:23	KOLKATA GPO	Item Dispatched
17/02/2025	20:00:14	KOLKATA GPO	Item Bagged
17/02/2025	16:53:43	KOLKATA GPO	Item Booked

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Date: 25.02.2025

To
The Environmental Engineer,
West Bengal Pollution Control Board,
Howrah Regional Office,
Minority Bhawan, Alipore,
Kolkata: 700027.

Sir,

I, Souribibha Dutta, W/o late Anjan Kumar Dutta, being partner of M/s. Kishori Mohan Dutta & Bros (Dutta Cabin) situated at 4/3 Rishi Bankim Chandra Road, P.S- Golabari, Howrah - 711101, take this opportunity to inform you as below.

That myself along with certain other hotels were called for a hearing on 12.11.2024 at the Head office of the West Bengal Pollution Control Board and I on behalf of my unit submitted certain documents which included statutory permissions/Licenses.

Subsequently Direction was issued by the Officer-on-Special Duty (Operation & Execution) West Bengal Pollution Control Board dated 10.02.2025.

There were two specific Directions given by the WBPCB,

“1. That, the entire solid Waste from the area including generated from the hotel units should be taken by the HMC conservancy department so that it is not dumped on the river bank.

2. That the Authorized hotels/Eateries may explore the possibility of availing the Effluent Treatment Plant of the Railway Authority for treatment if the process effluent generated from the units and necessary charges in this regard may be paid by them to the Railway Authority.”

Now in this connection I had vide letters dated 17.02.2025 informed the Municipal Commissioner, Howrah Municipal Corporation and Divisional Railway Manager, Eastern Railway Howrah about the direction given by the West Bengal Pollution Control Board and requested the said authorities to the necessary steps in this matter.

This is for your kind knowledge and information.

Thanking You,

Yours Faithfully

Souribibha Dutta

XO

Date: 25.02.2025

To
The Member Secretary,
West Bengal Pollution Control Board
Paribesh Bhawan,
10A, Block-LA, Sector-III,
Salt lake City, Kolkata: 700106.

Sir,

I, Souribibha Dutta, W/o late Anjan Kumar Dutta, being partner of M/s. Kishori Mohan Dutta & Bros (Dutta Cabin) situated at 4/3 Rishi Bankim Chandra Road, P.S- Golabari, Howrah - 711101, take this opportunity to inform you as below.

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This is for your kind knowledge and information.

Thanking You,

Yours Faithfully

Souribibha Dutta



Date: 25.02.2025

To
The Officer-on-Special Duty,
O & E, Cell,
West Bengal Pollution Control Board
Paribesh Bhawan,
10A, Block-LA, Sector-III,
Salt lake City, Kolkata: 700106.

Sir,

I, Souribibha Dutta, W/o late Anjan Kumar Dutta, being partner of M/s. Kishori Mohan Dutta & Bros (Dutta Cabin) situated at 4/3 Rishi Bankim Chandra Road, P.S- Golabari, Howrah - 711101, take this opportunity to inform you as below.

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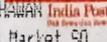
Thanking You,

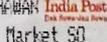
Yours Faithfully

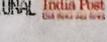
Souribibha Dutta

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Dutta Cabin Letters

EW183468009 IN IVR:698718346 
 SP NEW SECRETARIAT BUILDING
 Counter No:1,25/02/2025,13:
 To:THE MEMBER SE,PARIBESH BHAWAN 
 PIN:700106, Bidhan Nagar IB Market 50
 From:S DUTTA ,69/11 BARUIPUR LANE
 Wt:10gms
 Amt:17.70,Tax:2.70,Amt.Paid:18.00(Cash)
 <Track on www.indiapost.gov.in>
 <Dial 18002666868><Wear mask -Stay safe>

EW183467992 IN IVR:698718346 
 SP NEW SECRETARIAT BUILDING
 Counter No:1,25/02/2025,13:
 To:THE OFFICER O,PARIBESH BHAWAN 
 PIN:700106, Bidhan Nagar IB Market 50
 From:S DUTTA ,69/11 BARUIPUR LANE
 Wt:10gms
 Amt:17.70,Tax:2.70,Amt.Paid:18.00(Cash)
 <Track on www.indiapost.gov.in>
 <Dial 18002666868><Wear mask -Stay safe>

EW183467589 IN IVR:698718346 
 SP NEW SECRETARIAT BUILDING
 Counter No:1,25/02/2025,13:
 To:THE ENVIRONME,HOWRAH REGIONAL 
 PIN:700027, Alipore HO
 From:S DUTTA ,69/11 BARUIPUR LANE
 Wt:10gms
 Amt:17.70,Tax:2.70,Amt.Paid:18.00(Cash)
 <Track on www.indiapost.gov.in>



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EW183468009IN

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Article Type	Delivery Location	Delivery Confirmed On
Inland Speed Post	Bidhan Nagar IB Market SO	27/02/2025 15:22:48

Event Details For : EW183468009IN

Current Status : Item Delivered(Addressee)

Date	Time	Office	Event
27/02/2025	15:22:48	Bidhan Nagar IB Market SO	Item Delivered(Addressee)
27/02/2025	09:49:08	Bidhan Nagar IB Market SO	Out for Delivery

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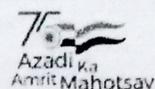
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* Consignment Number

EW183467992IN

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Article Type	Delivery Location	Delivery Confirmed On
Inland Speed Post	Bidhan Nagar IB Market SO	27/02/2025 15:22:48

Event Details For : EW183467992IN

Current Status : Item Delivered(Addressee)

Date	Time	Office	Event
27/02/2025	15:22:48	Bidhan Nagar IB Market SO	Item Delivered(Addressee)
27/02/2025	09:49:08	Bidhan Nagar IB Market SO	Out for Delivery

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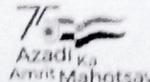
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EW183467989IN

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Article Type	Delivery Location	Delivery Confirmed On
Inland Speed Post	Alipore HO	27/02/2025 16:43:03

Event Details For : EW183467989IN

Current Status : Item Delivered(Addressee)

Date	Time	Office	Event
27/02/2025	16:43:03	Alipore HO	Item Delivered(Addressee)
27/02/2025	09:20:40	Alipore HO	Out for Delivery
26/02/2025	18:05:43	Alipore HO	Item Onhold Door Locked-Intimation Served
26/02/2025	09:56:51	Alipore HO	Out for Delivery

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BEFORE THE HON'BLE NATIONAL GREEN
TRIBUNAL EASTERN ZONE BENCH,
KOLKATA

ORIGINAL APPLICATION NO.
104/2023/EZ

In The Matter of:

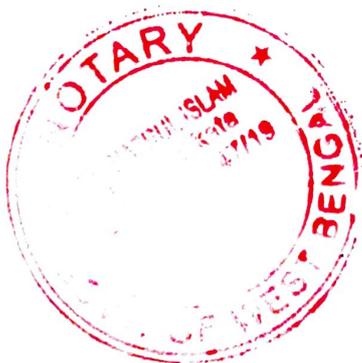
Subhas Datta

... Applicant

Versus

State of west Bengal & Ors.

... Respondents



SUPPLEMENATRY AFFIDAVIT ON BEHALF
OF THE RESPONDENT NUMBER 11, M/S
KISHORI MOHAN DUTTA & BROS.
(DUTTA CABIN).

MALABIKA ROY DE

Advocate

For The Applicant

Email: mrdey@rediffmail.com

(M): 9051634204